

Number of people who become disabled
in a day

2615. SHRI CHITTA MAHATA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of people who become disabled in a day in the country ; and

(b) the remedial measures Government propose to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WFLAERE KUMARI (KUMUDBEN M. JOSHI) (a) No such statistics are available with the Government.

(b) A Sub-Committee has been formed to suggest the steps to be taken for prevention of disability and rehabilitation of disabled on National basis. Apart from this, the World Health Organisation United Nations Development Programme and United Nations International Childrens' Emergency Fund launched the project "IMPACT" in India on 2nd October, 1983 in collaboration with this Ministry and the Ministry of Social Welfare with the object of ensuring adequate production, distribution and assured availability to all, of cheap and adequate supplies of various kinds of aids, vaccines and drugs required in the prevention of disablements and the rehabilitation of the disabled through the primary health care system.

Failure of National Goitre Control Programme

2616. SHRI DAULAT RAM SARAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the National Goitre Control Programme launched by Government towards the end of Second Five Year Plan has failed to make a significant impact in many areas and have not achieved the desired result ;

(b) if so, whether Government have made review of the working of the programme to identify the reasons for its failure ; and

(c) if so, what are the details thereof and what measures are contemplated by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) No. Resurveys conducted by the Central Goitre Survey teams in some of the endemic States reveal that the prevalence of Goitre has been significantly reduced where iodised salt was continuously used, under the National Goitre Control Programme.

(b) and (c) A High level National Goitre Control Review Committee has been set up to review the implementation of National Goitre Control Programme from time to time.

On the recommendation of this Committee the State Governments have been addressed to encourage commercial production of iodised salt through the involvement of Private Sector in addition to the Public Sector to meet the requirements of their endemic areas. Further for the effective implementation of the National Goitre Control Programme, the concerned State Governments/U.Ts. have been advised as follows :—

- (1) to set up Goitre control cells in their respective State Health Directorates.
- (2) To set up a State level Coordination Committee to review the implementation of the Goitre Control Programme in their States.
- (3) To strictly enforce the provisions of Prevention of Food Adulteration Act for iodised salt in order to check the infiltration of non-iodised salt and for the maintenance of its quality.
- (4) To conduct mass health education campaign to promote consumption of iodised salt in the Goitre endemic areas.
- (5) To lift the allocated quota of iodised salt.